

RBI/2007-2008/293

Ref: UBD (PCB).No./4 /12.03.000/2007-08

April 22, 2008

The Chief Executive Officers of
All Scheduled Primary (Urban) Co-operative Banks

Dear Sir,

Section 42(1) of Reserve Bank of India Act, 1934-
Maintenance of Cash Reserve Ratio (CRR)

Please refer to our Circular RBI 2007-2008/177 UBD (PCB) Cir. No.3/12.03.000/2007-08 dated November 01, 2007 on the captioned subject. On a review of the current liquidity situation, it has been decided to increase the Cash Reserve Ratio (CRR) of Scheduled Primary (Urban) Co-operative Banks by one half of one percentage point of their Net Demand and Time Liabilities in two stages, effective from the fortnights as indicated below:

Effective Date (i.e., the fortnight beginning from)	CRR on net demand and time liabilities (per cent)
April 26, 2008	7.75
May 10, 2008	8.00

2. A copy of the relevant notification UBD (PCB) No./11/12.03.000/2007-08 dated April 22, 2008 is enclosed.

3. Please acknowledge receipt.

Yours faithfully,

(A.K.Khound)
Chief General Manager in-Charge

April 22, 2008

NOTIFICATION

In exercise of the powers conferred under the Sub-section (1) of Section 42 of the Reserve Bank of India Act, 1934, and in partial modification of its notification UBD(PCB)No.10/12.03.000/2007-08 dated November 01, 2007, the Reserve Bank of India hereby notifies that the average Cash Reserve Ratio (CRR) required to be maintained by every Scheduled Primary (Urban) Co-operative Bank shall, from effective dates mentioned below, be at the percentage points as indicated thereagainst.

Effective Date (i.e., the fortnight beginning from)	CRR on net demand and time liabilities (per cent)
April 26, 2008	7.75
May 10, 2008	8.00

(V.S.Das)
Executive Director